

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO:6
PRESCOT ROAD, BOMBAY:1

Original Application No. 316/97

Monday the 26th day of May 1997

CORAM: Hon'ble Shri B.S. Hegde, Member (J)
Hon'ble Shri M.R. Kolhatkar, Member (A)

Dr. Rajeshwari Singh
W/o Dr. V.B. Deolia
Lecturer in Hindi NDA
Khadakwasla, Pune.

R/o 1228 Bavanagar
Jabalpur (M.P.)

... Applicant.

Advocate by Dr. V.B. Deolia.

V/s.

Union of India through
Secretary
Ministry of Defence
New Delhi.

Chief of Army Staff
Army Head Quarters
New Delhi.

Commandant,
National Defence Academy
Khadakwasla,
Pune.

Principal
National Defence Academy
Khadakwasla,
Pune.

... Respondents.

By Advocate Shri R.K. Shetty.

O R D E R (ORAL)
¶ Per Shri B.S. Hegde, Member (J) ¶

Shri Puneet Chaturvedi filed an application for withdrawal of appearance from this case. the said application is allowed and in his place one Dr. V.B. Deolia appeared on behalf of the applicant.

The only prayer made in this O.A. is to give a direction to the respondents to recommend the post of Lecturer in Hindi for permanent

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appointment to UPSC which is not a function of the Tribunal. The applicant has also not impleaded the UPSC as a necessary party respondent. The tenure of the present incumbent expires by 31.5.97. Since the regularisation to the post of lecturer in Hindi for permanency is the task of the respondents department depending upon the administrative exigency, therefore, we are not inclined to give any direction to the respondents to regularise the post.

In the circumstances we see no merit in the O.A. Accordingly the O.A. is dismissed at the admission stage itself.

M.R. Kolhatkar

(M.R. Kolhatkar)
Member (A)

B.S. Hegde

(B.S. Hegde)
Member (J)

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